

F.No.27/1/Hiring car/2015-16/CT
Customs, Excise & Service Tax, Appellate Tribunal,
West Block No.2, R.K. Puram,
New Delhi-66

Dated: 31/03/2017

To,

M/S. D.P.Tours & Travels
S-146/220 A Adarsh Colony
Mohammadpur, Near R.K.Puram
New Delhi-66

**Sub: - Hiring of Vehicles (Swift Dzire) Cars on
Monthly rent basis:-reg**

Sir,

Reference to your letter dated 17/03/2017, whereby the competent authority has approved hiring of vehicle (swift Dzire car) for the official use of Hon'ble Members of this Tribunal up to 31/03/2018.

You are requested to provide five vehicles (swift Dzire Car) for one more Year i.e 01/04/2017 to 31/03/2018 to this office on the same terms & condition and agreement dated 27/03/2015. You are requested ^{to execute an} ~~a~~ agreement on the same terms and conditions for one more year from 01/04/2017.

Yours faithfully,



(Bineesh Kumar K.S)
Deputy Registrar